

Annexure – 3

Name of the corporate debtor: Parsoli Motor Works Private Limited; Date of commencement of CIRP: 04th June 2020; List of creditors as on 20th November 2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	GST Department (Service tax earlier)	Government of Gujarat		29-07-2020	35,63,18,807	0	Service tax disputed dues for various years	No	No	No	0.00%				35,63,18,807	
2	VAT Department Gujarat	Government of Gujarat		20/06/2020	55,232	55,232	VAT Dues	No	No	No	0.00%					